

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
CP No. (IB)- 88/7/JPR/2022
Under Section 7 of IBC, 2016

In the matter of:

Union Bank of India

.... Financial Creditor

Versus

Swastik Copper Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Anubha Singh, Adv.

For the Corporate Debtor : Danish Akhtar, Adv.

ORDER

Heard Ms. Anubha Singh, Adv. appearing on behalf of the Petitioner / Financial Creditor. Mr. Danish Akhtar, Adv. appearing on behalf of Mr. Amol Vyas, Adv. for the Respondent. It is submitted by learned counsel for the Respondent that OTS proposal dated 17.01.2024 is under consideration. On the request of the learned counsel for the Respondent, list the matter for arguments on 06.03.2024.


sd-

(Rajeev Mehrotra)
Technical Member


sd-

(Deep Chandra Joshi)
Judicial Member

February 06, 2024